

**File No. RCD-05007/2/2021-Regulatory-FSSAI**  
Food Safety & Standard Authority of India  
(A Statutory body under Ministry of Health & Family Welfare)  
(Regulatory Compliance Division)  
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FDA Bhawan, New Delhi  
Dated: 31 March, 2023

**Office Order**

**Subject: Appointment of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 –regd.**

In accordance to this Office Order of even no. dated 20-02-2023 and in pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under mentioned officers are hereby appointed as Designated Officer under Central Licensing for area of Jurisdiction mentioned against their names, until further orders: -

Sl. No.	Name of the Officer	Area of jurisdiction	Link officer
1.	Dr. Jestu George, Dy. Director	Assam, Meghalaya, Manipur, Nagaland, Tripura, Arunachal Pradesh and Mizoram	Smt. Payel Maji, Asst. Director (Tech)
2.	Smt. Payel Maji, Asst. Director (Tech)	Bihar & Jharkhand, Sikkim Odisha, Chattishgarh, West Bengal and A & N (UT)	Dr. Jestu George, Dy. Director

2. The Designated Officers, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.

  
(G. Kamala Vardhana Rao)  
Chief Executive Officer

Copy to:

1. Commissioners of Food Safety of all States / UTs
2. All Designated Officers / Central Licensing Authority / Officers concerned
3. CITO –with a request to upload the order on FSSAI Website.
4. HR Division/ Training Division, FSSAI HQ
5. Guard File of Regulatory Compliance Division.